

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/60(CHE)2022**

**NAME OF THE PETITIONER : Sri Ambey Investment and Others**

**NAME OF THE RESPONDENT(S) : Poomali Housing Pvt Ltd**

**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**

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**ORDER**

Ld. Counsel Mr.A.Vikash appears for Financial Creditor/Applicant.  
Mr.Murugan, Ld. Counsel for the Respondent.

Respondent seeks more time to file settlement plan for resolution stating that  
award is awaited.

At request, list the petition on **13.08.2024** for reporting settlement/hearing.

**-SD-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

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**-SD-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**